

Annexure - 7

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : April 29, 2023

List of Operational Creditors (Government Dues)

(Amount in INR)

Sl. No.	Details of Claimant		Details of Claims Received		Details of Claims Admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claims Not Admitted	Amount of Claims under Verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	Whether related party?						% voting share in CoC, if applicable
1	The Employees' Provident Fund Organisation, Regional Office, Mairipalem, Visakhapatnam - 530 009	Central Board of Trustee (EPFO)	13-07-2022	3,25,99,587	-	Operational Debt	No	NA	-	-	-	3,25,99,587	
2	The Principal Commissioner of Central Tax, Visakhapatnam CGST Commissionerate, GST Bhavan, Port Area, Visakhapatnam - 530 035	Central Board of Indirect taxes and Customs, Department of Revenue, Ministry of Finance, Government of India.	26-07-2022	5,14,43,639	4,45,72,965	Operational Debt	No	NA	-	-	-	68,70,674	
3	Assistant Commissioner (ST), Parvatipuram Circle, Vizianagram Division	Assistant Commissioner (ST), Parvatipuram District	26-04-2023	3,46,84,816	3,46,84,816	Operational Debt	No	NA	-	-	-	-	
Total				11,87,28,042	7,92,57,781				-	-	-	3,94,70,261	